GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:4665
ANSWERED ON:21.02.2014
GROWTH RATE IN PRODUCTION OF PETROLEUM PRODUCTS
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the growth rate in production and demand of various petroleum products noticed/ registered during the 11th Five Year Plan in the country, product-wise;
- (b) whether the Government had estimated the demand and growth rate in production of various petroleum products at the beginning of the 12th Five Year Plan excluding the liquid fuel requirement for power generation;
- (c) if so, the details thereof; and
- (d) the steps being taken or proposed by the Government for intensifying exploration of hydrocarbon reserves in order to increase the growth rate in production of petroleum products in the country?

Answer

Minister of State in the Ministry of PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

- (a) The growth rate in production and demand of various petroleum products noticed/registered during the 11th Five Year Plan in the country, product-wise is given at Annexure-I
- (b) & (c) the demand and growth rate in production of various petroleum products at the beginning of the 12th Five Year Plan excluding the liquid fuel requirement for power generation is given at Annexure-II.
- (d) In order to increase the crude oil/gas production in the country as well as reducing import dependency on energy, Government has taken the following steps:
- 1. Offering of more unexplored areas for exploration through International Competitive Bidding Under NELP.
- 2. Exploring alternate energy sources such as Coal Bed Methane (CBM), Shale Gas/Shale Oil etc.
- 3. Other policy initiatives by the Government in E & P Sector
- (i) Policies allowing the Contractors to carry out exploration activities in the Mining Lease (ML) areas after the expiry of exploration period and submission of Integrated Development Plans for a cluster of discoveries etc. have been introduced to facilitate early monetization of discoveries and exploring additional hydrocarbon potential in the ML areas.
- (ii) The Uniform Licensing Policy (ULP) proposed by Rangarajan Committee is under consideration by the Government. If approved, this policy will allow the contractors to explore and exploit all types of hydrocarbons in the awarded blocks.
- (iii) In order to acquire geophysical data in poorly explored and unexplored areas, the Government is formulating a revised model for speculative survey.
- (iv) In order to improve the administration of the existing PSCs, the Government has initiated the process of formulating various guidelines and checklists aimed at resolving ambiguities and bottlenecks, which are being encountered both by the Government and the Contractors during the execution of the PSCs.

It is expected that with all the above measures being adopted by the Contractors as well as the Government, the pace of E & P activities in the country will accelerate.